HIGH COURT OF JUDICATURE AT BAOMBAY,
AURANGABAD BENCH, AURANGABAD.

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Aurangabad Bench** that, on **Monday, 23rd January 2023, Tuesday, 24th January 2023 and Wednesday, 25th January 2023 :**

I

The Division Bench comprising of the **Hon'ble The Acting Chief Justice** and the **Hon'ble Ms. Justice Gauri Godse** will take up the matters pertaining to Division Bench, as per the Board to be notified separately.

II

The **Hon'ble Ms. Justice Gauri Godse**, sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by **Hon'ble Justice Sharmila U. Deshmukh.**

High Court, Appellate Side,
Bombay.

Date : 19th January 2023

By Order,
Sd/-
(H.M. Bhosale)
Registrar (Judl-I)